## HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

WP(C) No. 872/2020 CM No. 1894/2020

Dr. Shah Muneer Ahmad

.... Petitioner(s)

Through:-

Mr. Bhat Fayaz Ahmad, Advocate

(through video conferencing)

V/s

Union Territory of J&K & anr.

.....Respondent(s)

Through:-

Mr. Shah Aamir, AAG (through video conferencing)

Coram: HON'BLE MRS. JUSTICE SINDHU SHARMA, JUDGE

## ORDER

Mr. Shah Aamir, learned AAG for the respondents, seeks and is granted three weeks' time to file objections.

List on 02.07.2020.

(Sindhu Sharma) Judge

SRINAGAR 05.06.2020 Ram Murti